

**JOTI JOURNAL**  
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**(FEBRUARY – DECEMBER, 2006)**

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### CORRIGENDA

Readers are requested to make following corrections in Part IV of the Journal

1. In the title of the Amendment Act at page 11 year '1997' to be replaced by '2005'
2. In the title of the Act at page 14 'Commissions' to be replaced by 'Commission'

We are thankful to the Publishers of AIR, SCW, SCC, MPLJ, MPHT, MPWN, MPJR, JLJ, Revenue Nirnay, Vidhi Bhaswar & ANJ for using some of their material in this Journal.

- Editor